

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/_____/A

From :- Shri Pritish Choudhury,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 8th March 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. JHD. 1/2019/8/752, dtd. 07.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission, with your official vehicle, at your own cost, from the evening of 07.03.2019 till the morning of 08.03.2019, has been granted/rejected. The Chief Judicial Magistrate, Hailakandi and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

DEPUTY REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 1195/A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

A 8/3/19.

DEPUTY REGISTRAR (VIGILANCE)

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